

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : The 26th March, 2026

No. 270 A: The District and Additional Sessions Judge rank officers, named in column no.2 of the table given below are hereby transferred and posted as District and Additional Sessions Judges in the Judgeship to be stationed ordinarily at the places mentioned in column no. 3 of the table against their respective names:-

Sl. No.	Name of the Officers with designation and present place of posting with Judgeship	(a) Designation at the new station (b) Place where the officer is to be ordinarily stationed (c) Name of the Judgeship in which posted on transfer
1	2	3
1.	Sri Afzal Alam, Presiding Officer, Special Court (Electricity), Tirhut Area, Muzaffarpur (under orders of posting as District and Additional Sessions Judge, Bhagalpur)	a) District and Additional Sessions Judge b) Naugachia c) Bhagalpur
2.	Sri Abhay Srivastava, District and Additional Sessions Judge, Muzaffarpur (under orders of posting as District and Additional Sessions Judge, Bhagalpur)	a) District and Additional Sessions Judge b) Kishanganj c) Kishanganj
3.	Sri Satish Kumar Jha, District and Additional Sessions Judge, Purnea (under orders of posting as District and Additional Sessions Judge, Bhagalpur)	a) District and Additional Sessions Judge b) Sheikhpura c) Sheikhpura
4.	Sri Javed Alam, District and Additional Sessions Judge, west Champaran at Bettiah (under orders of posting as District and Additional Sessions Judge, Bhagalpur)	a) District and Additional Sessions Judge b) Darbhanga c) Darbhanga
5.	Sri Anand Bhushan, Deputy Director, Bihar Judicial Academy (Under orders of posting as District and Additional Sessions Judge, Gopalganj)	a) District and Additional Sessions Judge b) Nawada c) Nawada

**By order of the High Court,
Sd/- P.K.Malik
Registrar General**

Memo No. 28044 - 28097 /A.D. Apptt., Dated, Patna the 26th March, 2026.

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna/ Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / I/c Registrar-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Legal Cell, Patna High Court, Patna / Section Officer-I/c, A.D. Misc., Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna and all the Principal District & Sessions Judges of Bihar for information **[and communication to the officer concerned]**.

(The Notification No. 164A dated 20.02.2026 stands modified in aforesaid terms.)

[-] For Principal District and Sessions Judges concerned & Director, Bihar Judicial Academy, Gaighat, Patna.

By order of the High Court,


Registrar General